

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1375  
ANSWERED ON:03.08.2006  
MOVEMENT OF VEHICLES IN AIRFIELD AREA  
Tripathy Shri Braja Kishore

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether vehicles of various agencies are always moving in the airfield area;
- (b) if so, whether there are any rules/guidelines for such movement of vehicles;
- (c) if so, the details thereof;
- (d) whether there has been a demand of the security agencies to follow the vehicles of dignitaries upto take off point at IGI airport;
- (e) if so, the details in this regard; and
- (f) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) to (c): The vehicles having valid entry permit and drivers with airside driving permit are allowed to operate the vehicle in operational area. In addition vehicles of designated VIPs are also authorized to move upto the tarmac area of civil airports in the country, on grounds of protocol/security.

(d) No, Sir.

(e) & (f): Do not arise.